

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-87/2013(Pt.)/6053/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjali Das,
District & Sessions Judge,
Jorhat.

Dated Guwahati the th 26 July, 2024.

Sub: **Casual leave.**

Ref:- Letter No. JJA/7111/2024 dated 23.07.2024.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for **casual leave on 29.07.2024**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office, during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR(VIGILANCE)

Memo No.HC.VII-87/2013(Pt.)/6054/A, dated 26.07.2024

Copy to :

✓ 1. The Project Manager, Gauhati High Court.

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JT. REGISTRAR(VIGILANCE)
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